

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: OCTOBER 17, 2014

No. 890 /JR(S)/2014

Smt. **Sweta Choudhary**, Judicial Magistrate, First Class, Meerut to be Additional Civil Judge, Junior Division, Meerut.

No. 891 /JR(S)/2014

Sri **Yogesh Kumar-II**, Additional Civil Judge, Junior Division, Meerut is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Meerut vice Smt. Shagun Panwar.

No. 892 /JR(S)/2014

Smt. **Shagun Panwar**, Judicial Magistrate, First Class, Meerut to be Civil Judge, Junior Division (Hawali), Meerut vice Sushri Madhu Dogra.

No. 893 /JR(S)/2014

Sushri **Madhu Dogra**, Civil Judge, Junior Division (Hawali), Meerut is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Meerut vice Sri Raj Kumar Sirohi.

No. 894 /JR(S)/2014

Sri **Raj Kumar Sirohi**, Judicial Magistrate, First Class, Meerut to be Civil Judge, Junior Division, Kaushambi vice Sri Lal Babu Yadav.

No. 895 /JR(S)/2014

Sri **Lal Babu Yadav**, Civil Judge, Junior Division, Kaushambi is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Kaushambi in the vacant court.

BY ORDER OF THE COURT

sd/-

(PRATYUSH KUMAR)
REGISTRAR GENERAL

No. 388 /JR(S)/2014: Allahabad: Dated: October 17, 2014

Copy forwarded for information & necessary action to:-

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
3. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Director, Institute of Judicial Training & Research, Vineet Khand, Gomti Nagar, U.P. Lucknow. (Information available on E-mail).
5. The Senior Registrar, High Court, Lucknow Bench, Lucknow . (Information available on E-mail).

6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. The District & Sessions Judges, Kaushambi and Meerut. (Information available on E-mail).

The officers mentioned above shall handover charge of their present post and shall proceed to take over charge of their new posting immediately.

The Certificates of handing and taking over charge may please sent to the Section Officer (Services), High Court, Allahabad forthwith.

The officers shall also mention therein personal ID no. allotted by the Court on the charge certificates.

It is to add that local arrangement shall be made by you in pursuance to the circular letter No.27/D.R.(S)/2000 dated 21.6.2000.

8. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
9. The Registrar (Judicial) (Confidential), High Court, Allahabad.
10. The Officer on Special Duty (Judicial) (Litigation), High Court, Allahabad.
11. The Officer on Special Duty (Judicial) (Computer)/ In charge Computer Centre, High Court, Allahabad
12. The Sr. Registrar (Judicial) (Budget), High Court, Allahabad.
13. The Section Officer (Admin.A-3) Section, High Court, Allahabad.
14. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
15. P.S. to Hon'ble Administrative Judges, Kaushambi and Meerut. (Information available on E-mail).

BY ORDER OF THE COURT

sd/-

(MOHD. FAIZ ALAM KHAN)

I/c JOINT REGISTRAR (JUDICIAL) (SERVICES)